

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency)No. 96 of 2020

IN THE MATTER OF:

D.S. Reddy **.....Appellant**

Vs.

Eco Drilling Fluids Pvt. Ltd. & Ors. **.....Respondents**

Present :

For Appellant: Mr. Mukesh Rana, Ms. Mamta, Advocates

For Respondents: Ms. Prachi Johri, Advocate for R-2

O R D E R

02.03.2020 - It is stated that the Appellant on behalf of the ‘Corporate Debtor’ has settled the claims of the original ‘Operational Creditor’. Copy of the Settlement is filed with Diary No. 19251.

Learned Counsel for Respondent No. 1 – ‘Operational Creditor’ is not present.

List the appeal in ‘Orders’ category on **3rd March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/m